Annexure – 6

Name of the corporate debtor: Nexgen Laminators Private Limited ; Date of commencement of CIRP:25.11.2019 (Order served to IRP dated 25.11.2019); List of creditors as on: 13.06.2022

S.No.	Name of authorised representative, if any	Name of emplo yee	Details of claim received		Details of claim admitted				Amount of contingen t claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
–	–	–	–	–	–	–	–	–	–	–	–	–	–